## COURT - I

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NOS. 136 & 137 OF 2017 IN DFR NO. 255 OF 2017

Dated: 27<sup>th</sup> July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Kanade Aqua Farm Pvt. Ltd. ... Appellant(s)

۷s.

Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Prashant S. Kenjale

Mr. Nishant

Counsel for the Respondent(s) : Mr. Buddy A. Ranaganadhan

Mr. Raunak Jain for R-1

Ms. Yukti Anand for R-2

## **ORDER**

(IA No. 136 of 2017 –Delay in filing) (IA No. 137 of 2017 –Waiver of court fees)

At the request of learned counsel for the appellant, the matter is adjourned to <u>30.08.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/vt